

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1100 of 2019

IN THE MATTER OF:

Harish Khurana

...Appellant

Versus

M/s One World Realtech Pvt. Ltd.

...Respondent

Present:

**For Appellant : Mr. Ashish Middha and Mr. Ramya Gayathri,
Advocate**

For Respondent : None

ORDER

07.02.2020 List the Appeal 'For Admission (After Notice)' on **25th**
February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/gc